

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. /103/93
~~XXXXXXXXXX~~

DATE OF DECISION 10/9/99

Mr.Himsing Jokhabhai Gohil Petitioner

Mr.P.K.Handa Advocate for the Petitioner [s]
Versus

Union of India & Ors. Respondent

Ms.P.B.Sheth Advocate for the Respondent [s]

CORAM

The Hon'ble Mr.V.Radhakrishnan : Member(A)

The Hon'ble Mr.A.S.Sanghavi : Member(J)

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

No

Himsing Jokhabhai Gohil,
Block No: 20/1/6 PTC Colony,
Vadodara : 390 022.

..... Applicant

(Advocate : Mr.P.K.Handa)

VERSUS

1. Union of India owning
& represented by
Director General of Post
& Telegraphs
Dak Bhavan,
New Delhi.
2. Cheif Post Master General,
Gujarat Circle, Ahmedabad.
3. Asstt. Post Master General (Staff)
Gujarat Circle, Ahmedabad.
4. Post Master General,
Pratapganj,
Vadodara Region,
Baroda.

..... Respondents

(Advocate : Ms.P.B.Sheth)

ORAL ORDER

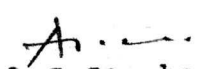
O.A./103/93

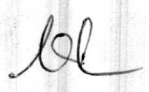
DATE : 10.9.99

Per : Hon'ble Shri V.Radhakrishnan : Member (A)

Heard Mr.P.K.Handa counsel for the applicant and
Ms.P.B.Sheth counsel for the respondents.

Mr.Handa for the applicant states that the grievance of
the applicant has been ~~retract~~^{retract} and seeks permission to withdraw
the O.A. Permission granted. O.A stands disposed of as withdraw


(A.S.Sanghavi)
Member (J)


(V.Radhakrishnan)
Member (A)

CENTRAL ADMINISTRATIVE TRIBUNAL, DE LHI

Application No.

OA 1103/93

of 19 .

Transfer application No.

Old Write Pet. No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).


Dated:

13/10/99

Countersigned.

Section Officer/Court Officer.

13/10/99


Signature of the Dealing
Assistant.

